

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 153 OF 2019 IN
DFR NO. 405 OF 2019

Dated: 31st January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Raichur Sholarpur Transmission Company Limited **Appellant(s)**
Versus
Power Grid Corporation of India Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rakesh Sinha
Mr. Debayan Ghosh

Counsel for the Respondent(s) : Mr. Sandeep Bajaj
Mr. Devansh Jain for R-23/MSEDCL

ORDER

Issue notice to the Respondents returnable on 28.02.2019. Dasti, in addition, is also permitted.

The learned counsel, Mr. Sandeep Bajaj accepts notice on behalf of the Respondent No. 23/MSEDCL.

Post the matter on **28.02.2019**.

(Ravindra Kumar Verma)
Technical Member

vt/vg

(Justice N.K. Patil)
Judicial Member